

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,III Floor, Arera Hills

Date: 23th March, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 342/2014	Upendra Prasad Pandey Vs. Union of India & 10 Ors.	Mr. Ashish Kumar Pandey Adv.	
2.	Original Application No. 313/2014 (CZ) (M.A. No.151/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R-MPPCB	
3.	Original Application No.127/2014	Ajay Dubey Vs. Coal India Ltd. & Ors.	Mr. Rajesh Chand, Advocate, Qasim Ali Advocate, Mr. Deepesh Joshi, Rohit Sharma Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1, Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB	
4.	Original Application 128/2014 (CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
5.	Original Application No. 129/2014 (CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
6.	Appeal No.04/2015 (M.A. No 142, 152/15)	Chandra Prakash Bajaj Vs. Regional Officer, C.G. Environment Conservation Board, Bilaspur & Ors.	Mr. Dharamvir Sharma Adv.	
7.	Appeal No.05/2015 (M.A. No 143, 153/15)	Manoj Bajaj Vs. Regional Officer, C.G. Environment Conservation Board, Bilaspur & Ors.	Mr. Dharamvir Sharma Adv.	

FOR HEARING TIME: 14.00 hrs. to 16.00 hrs.				
8.	Original Application No. 19/2014	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. & 11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
9.	Original Application No. 09/2015	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
10.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv.	
11.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2, 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivatav Adv.	
12.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
FOR COMPLIANCE				
13.	Original Application No. 14/2014	Ram Saroj Kushwaha Vs. State of M.P. & 6 Ors.	Mr. Sanjeev Kumar Singh Adv. Mr. Ashok Shrivastava, Adv.	
14.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in